

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 1496/2020 IA 1245/2022
IA 1246/2022 IA 1512/2020
In C.P. (IB)/1545(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - IA 1496/2020 Palak S. Desai
V/s
Kunal Jiwrajka & Ors.
IA 1245/2022 JDP Venture Private
Limited
V/s
Palak Swapnil Desai
IA 1246/2022 Pivotal Enterprises
Private Limited
V/s
Palak Swapnil Desai
IA 1512/2020 Palak Swapnil Desai..
Applicant/RP
V/s
JSK Marketing Ltd.
IN THE MATTER OF
Bombay Sales Agency
V/s
Jsk Marketing Ltd.

**Section: Regulation 44(2), Liquidation process Regulation, 2016 Rule
11 of NCLT, 2016 Sec 42 Application under any other provisions -
IBC, U/s 7 of (IBC)**

ORDER

Adv. Kunal Kanungo a/w Adv. Tanushree Sogani i/b. Adv. Rahul Punjabi appeared for the Liquidator through VC. List this matter on **14.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)